

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 38**  
**CP/26(MB)2024**

CORAM:

**SH. PRABHAT KUMAR            JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL)    HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **08.05.2024**

NAME OF THE PARTIES:    **GREE FIELD INVESTMENTS-2 V/s JAWED**  
**HABIB HAIR AND BEAUTY LIMITED**

Section 241(1), 242(4) of the Companies Act, 2013

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**ORDER**

**CP/26(MB)2024**

- 1) Advocate Saroj Jadhav for the Petitioners, Mr. Prakhar Tandon, Ld. Counsel for other Respondents and Mr. Shyam Mehta, Ld. Counsel for the Respondent Nos. 2 to 15 are present.
- 2) Stand over to 14.05.2024, for reporting compliance and for passing necessary directions.

Sd/-

**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

Sd/-

**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**

Vedant Kedare